## **COURT-II**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

. . .

DFR NO. 756 OF 2018

**Dated:** 18<sup>th</sup> May, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Laurel Apparels .... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Mr. Senthil Jagadeesan Ms. Suriti Chowdhary Mr. Shubham Arya

Counsel for the Respondent(s) : Ms. Pratiksha Mishra

Ms. Garima Jain

Mr. Balaji Srinivasan for R-2 & 3

## **ORDER**

List the matter on <u>25-5-2018</u>, as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

tpd/vg